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Title: The Minister of State in the Ministry of Parliamentary Affairs, minister of State in the ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister office laid a statement regarding Status of implementation of the recommendations contained in the 156th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2010-11), pertaining to the Ministry of Shipping.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shri G.K. Vasan, I beg to lay a Statement on the status of implementation of Recommendations contained in the 156th Report of the Department-Related Parliamentary Standing Committee on Transport, Tourism and Culture in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha (Eleventh Edition) and direction 73A issued vide Lok Sabha Bulletin – Part II dated September 1, 2004.

The Standing Committee on Transport, Tourism and Culture had held its meeting on 20th April, 2010 to consider 156th Report. The Committee had also taken the Oral Evidence of officers of the Ministry. The 156th Report was presented to the Rajya Sabha on 22.4.2010 and was laid on the Table of the Lok Sabha on 22.4.2010.

I am also laying down on the Table of the House a Statement giving the status of implementation of the recommendations contained in the 143rd Report.
